



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Monday, 7th November 2022 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 3**

**[CIVIL BENCH-III]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.1-54), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
53	I.A.(Civil)/3044/2022 B/O in WP(C)/127/2022	SRI OM DUTT SHARMA <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. R MAZUMDAR MR P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	MR. B DEKA ASSTT.S.G.I.
	<b>WITH</b> WP(C)/127/2022	AR 288L OM DUTT SHARMA <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR B HAZARIKA MR B HAZARIKA	MR. B DEKA (r-1 to 6) ASSTT.S.G.I.
	<b>WITH</b> I.A.(Civil)/1087/2022 in WP(C)/127/2022	AR-228L 2ND IN COMMAND OM DUTT SHARMA <b>Versus</b> THE UNION OF INDIA AND 6 ORS.		MR. B DEKA ASSTT.S.G.I.
<b>MOTION</b>				
54	WP(C)/7099/2022 B/O	KAILASH BARMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR DEBA SARMAH MS N SHYAM	SC, AGRI. DEPARTMENT
55	WP(C)/7106/2022 B/O	PANKAJ BORUAH AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	SC, HEALTH
56	WP(C)/7107/2022 B/O	SMITA ROY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. JYOTIRMOY ROY MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MS E NATH	SC, HEALTH
57	WP(C)/7109/2022 B/O	DIPAK SARMAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MS E NATH	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 07/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
4)	MD. A J ATIA	31-10-2022	To	10-11-2022
5)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
6)	MR D K MISHRA	03-11-2022	To	07-11-2022
7)	MR. P P DAS	01-11-2022	To	07-11-2022
8)	MR. A CHAMUAH	31-10-2022	To	11-11-2022
9)	MR. D K CHOMAL	01-11-2022	To	14-11-2022
10)	MR. P K TIWARI	07-11-2022	To	11-11-2022
11)	MRS. B GOGOI	07-11-2022	To	11-11-2022
12)	MR. P N CHOUDHURY	07-11-2022	To	10-11-2022
13)	MR H K J AHMED	04-11-2022	To	07-11-2022
14)	MR. I ALAM	04-11-2022	To	09-11-2022
15)	MR G BHARADWAJ	09-11-2022	To	16-11-2022



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**[ For Monday,7th November 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 4**

**[CIVIL BENCH-II]**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 19-10-2022 TO 22-12-2022  
(RELATING TO CIVIL BENCH-II), ALONG  
WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
64	WP(C)/6907/2022 FIXED	SHAHAJAHAN ALI KHAN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, ELEM. EDU GA, ASSAM SC, SSA
<b>ORDERS</b>				
65	I.A.(Civil)/3223/2022 B/O in WP(C)/2558/2022	MITALI BORAH AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	SC, ELEM. EDU
	<b>WITH</b> WP(C)/2558/2022	MITALI BORAH AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	SC, ELEM. EDU

LEAVE NOTE OF ADVOCATES FOR 07/11/2022

1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
4)	MD. A J ATIA	31-10-2022	To	10-11-2022
5)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
6)	MR D K MISHRA	03-11-2022	To	07-11-2022
7)	MR. P P DAS	01-11-2022	To	07-11-2022
8)	MR. A CHAMUAH	31-10-2022	To	11-11-2022
9)	MR. D K CHOMAL	01-11-2022	To	14-11-2022
10)	MR. P K TIWARI	07-11-2022	To	11-11-2022
11)	MRS. B GOGOI	07-11-2022	To	11-11-2022
12)	MR. P N CHOUDHURY	07-11-2022	To	10-11-2022
13)	MR H K J AHMED	04-11-2022	To	07-11-2022
14)	MR. I ALAM	04-11-2022	To	09-11-2022





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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM  
HONOURABLE MRS. JUSTICE MITALI THAKURIA**

**COURT NO: 6**

**[SPECIAL DIVISION BENCH**

**THIS BENCH WILL TAKE UP ADDITIONAL  
HEARING CAUSELIST DATED 07-11-2022  
TO 22-12-2022(RELATING TO SPECIAL  
DIVISION BENCH),ALONG WITH THE  
FOLLOWING MATTERS]**

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**Sr.No. Case Number Main Parties Petitioner Advocate Respondent Advocate**  
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LEAVE NOTE OF ADVOCATES FOR 07/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
4)	MD. A J ATIA	31-10-2022	To	10-11-2022
5)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
6)	MR D K MISHRA	03-11-2022	To	07-11-2022
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11)	MRS. B GOGOI	07-11-2022	To	11-11-2022
12)	MR. P N CHOUDHURY	07-11-2022	To	10-11-2022
13)	MR H K J AHMED	04-11-2022	To	07-11-2022
14)	MR. I ALAM	04-11-2022	To	09-11-2022
15)	MR G BHARADWAJ	09-11-2022	To	16-11-2022



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 9**

**[CIVIL BENCH-I]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-I(RSA AND RFA)),ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>DELIVERY OF ORDER</b>				
53	CrI.Pet./804/2022	CHONGHOI HAOKIP <b>Versus</b> UNION OF INDIA	MR. Y S MANNAN MR. C K NATH MR. S MUNIR	MR. S C KEYAL SC, DRI
<b>MOTION</b>				
54	CRP(IO)/260/2022 B/O	BABUL DAS <b>Versus</b> SIMA RANI DAS AND 10 ORS	MR. P J SAIKIA, SR. ADV MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	
<b>ORDERS</b>				
55	I.A.(Civil)/612/2016 FIXED in MACApp./275596/2016	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> MISS MANABI GOSWAMI and 2 ORS,	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MRA SHARMA	
	<b>WITH</b> MACApp./275596/2016 (Filing Number)	UNITED INDIA INSURANCE CO. LTD <b>Versus</b> MISS MANABI GOSWAMI and 2 ORS		
56	<b>WITH</b> MACApp./277/2019	UNITED INDIA INSURANCE CO LTD. <b>Versus</b> SMT KUNJA GOSWAMI and 3 ORS	MR. S S SHARMA MS. L SHARMA MR. A SHARMA MR. B J MUKHERJEE	MS. P BHATTACHARYA MR. A BORUA (R1) MR. S SINGH (R1)

LEAVE NOTE OF ADVOCATES FOR 07/11/2022

1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
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14)	MR. I ALAM	04-11-2022	To	09-11-2022
15)	MR G BHARADWAJ	09-11-2022	To	16-11-2022



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 12**

**[CRIMINAL AND CIVIL BENCH-I]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH(CRP, CRP(I/O) AND MFA),ALONG WITH THE FOLLOWING]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
61	WP(C)/6852/2022 FIXED	ASSAM POWER DISTRIBUTION COMPANY LTD. <b>Versus</b> CONSUMER GRIEVANCES REDRESSAL FORUM AND ANR.	MR. P N GOSWAMI MR. S P SHARMA	
62	WP(C)/7098/2022 B/O	ABDUL REJAK AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M K BORAH MRS. P KASHYAP	SC, CO OP
63	WP(C)/7104/2022 B/O	BHABANANDA DOLEY <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. J KALITA	DY.S.G.I.
<b><u>ADMISSION</u></b>				
64	WP(C)/6068/2019 FIXED	HANIFUDDIN SHEIKH AND 21 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S K GOSWAMI MR. D P BORAH MR B PAUL MR. B K GOSWAMI MR. R SHARMA	SC, CO OP MR. DITUL DAS (R-7) MR. R RAHMAN (R-7) MR. B J TALUKDAR (R-7) SC, AFDC
<b><u>BAIL HEARING (BA)</u></b>				
65	Bail Appln./2124/2022 WITH CASE DIARY, FIXED	DANIEL IZUALUHUGE @ ALUHUGE DANIEL IZU AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MR. P M KALITA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 07/11/2022

1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 14**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 19-10-2022 TO 22-12-2022  
(RELATING TO CRIMINAL BENCH(CEL.PET.)),  
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>BAIL HEARING (BA)</u></b>				
62	Bail Appln./1908/2022 B/O	MD. GULZAR ALI <b>Versus</b> THE STATE OF ASSAM	MR M J QUADIR MR. K MIRA MR. F RAHMAN	PP, ASSAM
63	Bail Appln./2482/2022 FIXED	JAMAL UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MR. A BURAGOHAIN MR A K DAS	PP, ASSAM
64	Bail Appln./2885/2022 CONNECTED WITH ITEM NO 31 IN THE DAILY CAUSELIST.	KORIFUL BEGUM @ KARIMON BEGUM <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM
65	Bail Appln./2887/2022 (CONNECTED WITH ITEM NO. 49 IN THE DAILY CAUSE LIST), FIXED.	SUNIL CHANDRA NATH @ SUNIL KUMAR NATH <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
66	AB/2336/2022 FIXED	ARIJIT SAIKIA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MS. C CHOUDHURY MR. V A CHOWDHURY	MR. P MAHANTA MS. P SAHARIA PP, ASSAM
67	AB/2827/2022 FIXED	KASER ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MR A BURAGOHAIN MR A K DAS	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 07/11/2022

1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
4)	MD. A J ATIA	31-10-2022	To	10-11-2022
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9)	MR. D K CHOMAL	01-11-2022	To	14-11-2022
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13)	MR H K J AHMED	04-11-2022	To	07-11-2022
14)	MR. I ALAM	04-11-2022	To	09-11-2022
15)	MR G BHARADWAJ	09-11-2022	To	16-11-2022



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 17**

**[CRIMINAL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 19-10-2022 TO 22-12-2022  
(RELATING TO CRIMINAL BENCH(CRL.APP.),  
FROM ITEM NOS.1-35), ALONG WITH THE  
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
60	Bail Appln./2129/2022 B/O	MD. ISHLAODDUN @ MD. ISHLAUDDIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. R MAJUMDAR MR. JUNM LASKAR M. RAHMAN MS. J GHOSH	PP, ASSAM
61	Bail Appln./2848/2022 B/O	MONI AHMED <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
<b>MOTION (BA)</b>				
62	Bail Appln./2921/2022 WITH OFFICE NOTE, B/O	NIBEDITA KALITA <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. N K KALITA MR D DEKA	PP, ASSAM
63	Bail Appln./2944/2022 B/O	MAKLUSUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. A M AHMED P. GHOSH	PP, ASSAM
<b>MOTION</b>				
64	W.P.(CrI.)/38/2022 B/O	S RAGU <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. N HASAN	PP, ASSAM
65	CrI.Pet./1103/2022 FIXED	RAGU AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. N HASAN	PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/678/2022 <b>in</b> CrI.Pet./1103/2022	RAGU AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N HASAN	PP, ASSAM SC, FOREST
66	AB/3222/2022 (CONNECTED WITH ITEM NO. 49 IN THE DAILY CAUSELIST), FIXED	DEEPAK TALUKDAR <b>Versus</b> THE STATE OF ASSAM	MR. K N CHOUDHURY MR. T DEURI MR. D J DAS MS N MAHANTA	PP, ASSAM

67	<b>WITH</b> AB/3218/2022	DIBAKAR MALI <b>Versus</b> THE STATE OF ASSAM	MR. K N CHOUDHURY MR. T DEURI MR. D J DAS N GAUTAM	PP, ASSAM
68	<b>WITH</b> AB/3219/2022	BUBUL CHANDRA BORAH <b>Versus</b> THE STATE OF ASSAM	MR. K N CHOUDHURY MR. T DEURI MR. D J DAS MR. H G HAZARIKA	PP, ASSAM
69	<b>WITH</b> AB/3220/2022	PRADIP SARMA <b>Versus</b> THE STATE OF ASSAM	MR. K N CHOUDHURY MR. T DEURI MR. D J DAS MS N MAHANTA	
70	<b>WITH</b> AB/3221/2022	TANMOY DUTTA <b>Versus</b> THE STATE OF ASSAM	MR. K N CHOUDHURY MR. T DEURI MR. D J DAS N GAUTAM	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
71	Bail Appln./1813/2022 WITH CASE DIARY, FIXED	SAMIR KHAN <b>Versus</b> THE STATE OF ASSAM	MS. A. MEDHI MRS S MALAKAR	PP, ASSAM
72	Bail Appln./2451/2022 FIXED	LALCHAND ALI <b>Versus</b> THE STATE OF ASSAM	MRS. S KHATANIAR MR. S MUNIR	PP, ASSAM
73	Bail Appln./2498/2022 FIXED	SUMAN CHAKRABORTY <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS A BORAH MS. J GHOSH	PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/676/2022 <b>in</b> Bail Appln./2498/2022	SUMAN CHAKRABORTY <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS SUSHMITA SENGUPTA	PP, ASSAM
74	Bail Appln./2663/2022 WITH CASE DIARY, FIXED	AJAY JAISWAL <b>Versus</b> NARCOTICS CONTROL BUREAU	MR H R A CHOUDHURY MR. S ROY MR. M H LASKAR MR. M A CHOUDHURY	SC, NCB
75	Bail Appln./2854/2022 WITH CASE DIARY, FIXED	NABIR ISLAM @ NABIN ISLAM <b>Versus</b> THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED P. GHOSH	PP, ASSAM
76	Bail Appln./2882/2022 FIXED	RAGU AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. N HASAN	PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/682/2022 <b>in</b> Bail Appln./2882/2022	RAGU AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N HASAN	PP, ASSAM SC, FOREST
<b><u>BAIL HEARING</u></b>				
77	AB/2855/2022 WITH OFFICE NOTE, FIXED	JAKIR HUSSAIN @ JAKIR ALI (NIPUL) AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. U K BARMAN MR H ALI MR. M MALAKAR MR. R KONWAR	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 07/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
4)	MD. A J ATIA	31-10-2022	To	10-11-2022
5)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
6)	MR D K MISHRA	03-11-2022	To	07-11-2022
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12)	MR. P N CHOUDHURY	07-11-2022	To	10-11-2022
13)	MR H K J AHMED	04-11-2022	To	07-11-2022
14)	MR. I ALAM	04-11-2022	To	09-11-2022
15)	MR G BHARADWAJ	09-11-2022	To	16-11-2022



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Monday,7th November 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 22**

**[THIS BENCH WILL SIT AT 10:30 AM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
62	WP(C)/3308/2021 FIXED	AMINUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 19 ORS.	MR. M K CHOUDHURY MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. M U MONDAL MS. N NASRIN MR. D SARMAH MR. D SARMAH MR B KAUSHIK MR B KAUSHIK MD. I H KHAN MR. S HAZARIKA MR. S HAZARIKA MR. S HAZARIKA S. J. SAHARIAH	MR J ABEDIN (R11, 12, 13, 14, 15, 16, 17 AND R18) SC, P AND R.D. GA, ASSAM MR. D A KAIYUM (R11, 12, 13, 14, 15, 16, 17 AND R18) MS. M BARMAN MR. M S MONDAL (R11, 12, 13, 14, 15, 16, 17 AND R18)
63	WP(C)/5142/2022 CAVT. NO.08092/022, FIXED	ISLAM UDDIN TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 16 ORS.	MR H R A CHOUDHURY MR. M DUTTA MR. M A CHOUDHURY	SC, P AND R.D. GA, ASSAM MR. R ALI (r-8 to 17) MR G U AHMED (r-8 to 17) MR G U AHMED (r-8 to 17) MR M Z SHAH (r-8 to 17) MR M Z SHAH (r-8 to 17)
<b>ORDERS</b>				
64	WP(C)/6947/2022 FIXED	DIPEN DAS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. SAILENDRA DEKA MS. J BORO MR J DAS	GA, ASSAM SC, J M B
65	WP(C)/6979/2022 FIXED	GOUTAM BORA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. SAILENDRA DEKA MS. J BORO MR J DAS	GA, ASSAM SC, J M B

LEAVE NOTE OF ADVOCATES FOR 07/11/2022

1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
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**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

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**[ For Monday,7th November 2022]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 23**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 19-10-2022 TO 22-12-2022  
(RELATING TO CRIMINAL BENCH(CRL.REV.P.),  
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
52	AB/3276/2022 B/O	PHATIK CH DAS AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MS. N S THAKURIA MR. G K THAKURIA	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
53	Bail Appln./2711/2022 FIXED	SURATHJYOTI KALITA <b>Versus</b> THE STATE OF ASSAM	MR S E M AHMADIA MR A SHAH	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 07/11/2022

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